

NOTE

E-filing Module has been operational and the user manual along with instruction to e-file a case is available on <https://phhc.gov.in/ediary/>. Now Advocates and the office of the Advocate General Punjab, Advocate General Haryana, UT and UOI can file their case through above said online URL. With effect from 18.03.2019, it would be mandatory for the offices of the Advocate General Punjab, Advocate General Haryana, UT Chandigarh and UOI to file case through online mode only.

Sd/-
(Registrar (Judicial))